

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 216/16

PETITION NUMBER

: TP 17/17

NAME OF THE PETITIONER(S)

: VISION CINEMAS LTD

NAME OF THE RESPONDENT(S)

UNDER SECTION

: 101

S.NO. NAME(IN CAPITAL)

8

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

Ms. Anuparna B. Keerthi Hegde, Advocate appeared for the petitioner. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 16.03.2017.

MEMBER (J)

MEMBER (T)